

öSLP(C)No.15288/14 etc.etc. 1

ITEM NO.2

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).15288/2014

(Arising out of impugned final judgment and order dated 29/05/2014

in WP No.8879/2013 passed by the High Court of Judicature at Allahabad)

SBI LIFE INSURANCE CO. LTD

Petitioner(s)

VERSUS

VIRENDRA PAL KAPOOR AND ORS

Respondent(s)

(With appln.(s) for permission to file additional documents and interim relief and office report)

WITH

SLP(C) No.3177/2015

(With Office Report)

SLP(C) No.3174/2015

(With Office Report)

Date : 03/10/2016 These petitions were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON&#39;BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr.Mukul Rohatgi, AG

Ms.Ekta Kapil, Adv.

Mr.Haaris Fazili, Adv.

Ms. B. Vijayalakshmi Menon, Adv.

In SLP(C)3177/15 Mr.Maninder Singh, ASG

& for RR in Mr. Sanjay Kapur, Adv.

SLP(C)15288/14 Mr.Anmol Chandan, Adv.

Ms.Priyanka Das, Adv.

Ms.Shubhra Kapur, Adv.

Mr.Vijay Prakash, Adv.

In SLP(C) 3174/15 Mr.K.Ramamoorthy, Sr.Adv.

& for RR in SLP(C) Mr.Dipak K.Nag, Adv.

15288/14 & 3177/15 Mr.Ekansh Bansal, Adv.

Mr. Parmanand Gaur, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Adv.

Mr.Ishan Baghel, Adv.

Ms.Taruna Ardhendumauli Kumar Prasad, Adv.

Mr.Namit Saxena, Adv.

Mr.Kunal Yadav, Adv.

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Mr. B. Krishna Prasad, Adv.(NP)

Upon hearing the counsel the Court made the following

O R D E R

Learned Attorney General appearing on behalf of the petitioner states, that irrespective of the final determination rendered on the merits of the instant petitions, the petitioner shall not recover the amount already paid to the respondents-policy holders.

Leave granted.

Tag with SLP(C)No.15696 of 2016.

We are also satisfied in staying the direction issued by the High Court to the Insurance Regulatory and Development Authority to re-examine each and every policy, even if it has been approved by it, and to bring all such policies offered by the SBI Life Insurance Company Ltd. in terms with its guidelines.

(SATISH KUMAR YADAV)

(RENUKA SADANA)

AR-CUM-PS

ASSISTANT REGISTRAR